

8/2/2002 - 14

Applicant by Shri Talekar for
Shri Uday Karamjikan.
Shri S.C. Dhawan, Counsel
for Respondents.

On request of Counsel
for Applicant, the case
be listed on 14/2/2002.

Shanti
(Smt. Shanti Shastri) (B. Dikshit)
M(A) V.C.

slip.

(15) Dated: 14/02/2002

None is present on behalf
of Applicant. Mr. S.C. Dhawan
counsel for Respondents present.

O.A. is dismissed for

want of prosecution.

Shanti
(Smt. Shanti Shastri) (B. Dikshit)
M(A) V.C.

seg.

order/Judgement despatched
to Applicant/Respondent (s)
on 13/3/2002

(B)